

**F. No. C-50/03/2019-Ad.II**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

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New Delhi the 25<sup>th</sup> March, 2019

To,

All Chief Commissioners/Director Generals in CBIC.

**Subject: General Elections to the Lok Sabha and Legislative Assemblies of some States, 2019- Briefing meeting of Expenditure Observers– Reg.**

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol.I dated 23<sup>rd</sup> March, 2019 received from Shri Rajan Jain, Under Secretary, Election Commission of India on the subject mentioned above.

2. Chief Commissioners/ Director Generals are requested that the following officers under their control may be instructed not to attend the Brief Meeting at **Auditorium Hall, Vigyan Bhawan, Rajpath, Rajpath Area, Central Secretariat, New Delhi-110001** on **26.03.2019** as per the instructions contained in the aforesaid letter dated 23.03.2019.

Yours faithfully,

Encl . As above.



(S.A. Ansari)

Under Secretary to the Government of India

Tel.No. 011-23095529

Copy to:

1. The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.



(S.A. Ansari)

Under Secretary to the Government of India

**MOST IMMEDIATE**  
**By Special Messenger/E-mail**

## **ELECTION COMMISSION OF INDIA**

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. I

Dated: 23<sup>rd</sup> March, 2019

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,  
Dept. of Revenue, Central Board of Excise & Customs,  
Room No. 47B, North Block,  
New Delhi.  
(saansari1967@gmail.com)

Sub:- General Elections to the Lok Sabha and Legislative Assemblies of some States, 2019–  
Briefing meeting of Expenditure Observers – Reg.

Sir,

I am directed to refer to the Commission's letter of even number dated 22.03.2019 and to state that following Expenditure Observers have requested the Commission to relieve them from Expenditure Observer duty. Therefore, the Commission has relieved them from attending the briefing meeting scheduled on 26.03.2018. The Expenditure Observers are as under:-

1. Dharmraj Singh, IRS(C&CE):11 (R-24733)
  2. Preeti Sinha, IRS(C&CE):14 (R-25394)
  3. Priyanka Gulati IRS(C&CE):14(R-25038)
  4. Yatish Mani IRS(C&CE):14(R-24790)
  5. Shweta Chander IRS(C&CE):09(R-25344)
2. You are requested to intimate the above mentioned 05 Expenditure Observers not to attend briefing meeting and to furnish names of substitutes in place of them with direction to attend briefing meeting scheduled on 26.03.2019 at Vigyan Bhawan, New Delhi.

Yours faithfully,



(RAJAN JAIN)  
UNDER SECRETARY  
(khakhlaryanup@eci.gov.in)